

Malpractices in Issuance of Bills of Lading and Airway Bills

3768. SHRI SANAT KUMAR MANDAL : Will the Minister of FINANCE be pleased to state :

(a) whether there has been a steep increase in the incidence of malpractices in issuance of bills of lading and airway bill which is ultimately affecting commercial bank and causing a colossal loss to the country as reported in the news item captioned 'Malpractices in issuing bills of lading' appeared in the 'Financial Express', New Delhi of 19th July, 1984 ;

(b) if so, whether Government have carefully gone into the genesis of the various malpractices indulged in by the traders and pitfalls in the existing set-up and procedure and legislation ; and

(c) if so, the remedial measures proposed to be taken in the matter of penalising the traders erring carriers and bankers ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) and (c) The contents of the article published in the 'Financial Express' have however been brought to the notice of the Reserve Bank of India for taking appropriate action in the matter.

Opening of a Bank Branch in Kuanwa Village

3770. SHRI BHEEKHABHAI : Will the Minister of FINANCE be pleased to state :

(a) whether Kuanwa village in Seemalwara, District Dungarpur (a tribal District where Bank of Baroda has been working as a Lead Bank) was approved for opening a bank branch by the Reserve Bank ;

(b) whether in the absence of Baroda Bank proposal, a branch could not be opened there ;

(c) whether the bank surveys have gone to hinterland of Kuanwa on the border of Gujarat ;

(d) whether Kuanwa Branch itself can attract lakhs of deposits from Dungar Saran village adjoining Kuanwa ; and

(e) whether deposit rate has ever been examined ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (e) In the assessment of Bank of Baroda (the lead bank for Dungarpur District) which had conducted a survey of the centre and also of the Reserve Bank of India, opening of a bank office at Kuanwa, District Dungarpur, Rajasthan will not be a viable proposition for the present. The Government of Rajasthan on the basis of its survey has also not identified the centre Kuanwa for branch opening during the current branch licensing policy period April 1982 to March 1985. The centre Dungar Saran has also not been identified for branch opening during the above policy period. As such Bank of Baroda has not approached Reserve Bank for permission to open a branch at Kuanwa.

फुलवारिया के लिए बँकलिक सड़क का निर्माण

3771. श्री निहाल सिंह : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या फुलवारियों (फुलवारियों, मारिया, कुम्हार पुरवा) के लिए बँकलिक सड़क का निर्माण किया गया है और यदि नहीं, तो उसके क्या कारण हैं और इसके लिए कौन अधिकारी जिम्मेदार हैं ;

(ख) क्या इस कार्य के लिए प्राक्कलन तैयार किए गए हैं और यदि हाँ, तो इस काम पर कुल कितनी लागत आने का अनुमान है और यह कार्य कितने समय में शुरू कर दिया जाएगा ; और